GOVERNMENT OF INDIA TEXTILES LOK SABHA

STARRED QUESTION NO:422 ANSWERED ON:26.08.2010 PROMOTION OF SILK INDUSTRY Ponnam Shri Prabhakar

Will the Minister of TEXTILES be pleased to state:

(a) the details of the schemes undertaken for increasing production of silk during the Eleventh Plan period;

(b) whether any action plan has been formulated in consultation with the State Governments for the remaining period under the Eleventh Plan for the development of silk industry;

(c) if so, the details thereof;

(d) whether the Government is expanding the role and activities of the Central Silk Board for promotion of the silk in the country;

(e) if so, the details thereof; and

(f) the role envisaged for NGOs and the private sector for promoting silk industry in the country?

Answer

MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.422 FOR 26.08.2010.

(a): The Government through Central Silk Board has been implementing a Centrally Sponsored Scheme viz. Catalytic Development Programme (CDP) for increasing silk production in the country. The programme promotes farm practices, innovation of technology, post cocoon infrastructure, upgradation of reeling and processing technology. The Central Silk Board is the nodal agency for development of silk industry for providing research and development support. It also provides for basic seed support to the State Governments for production of commercial silk worm seeds.

(b)& (c): On the basis of proposals received from the State Governments for development of sericulture and silk industry, State-wise annual action plan is drawn by the Central Silk Board. The action plan accordingly drawn would be implemented for the remaining period under the XI Five Year Plan.

(d) & (e): In order to ensure that the Central Silk Board plays an important role in improving the quality of seeds, in consuance with the amended provisions of the Central Silk Board Act, the Central Silk Board has recently been empowered to administer the newly notified Central Silk Worm Seed Committee, Hybrid Authorisation Committee and Registration Committee. The Board has also been authorized to regulate the mobility of silkworm seeds through registered entrepreneurs.

(f): Non-Government Organisations (NGOs) and Self Help Groups (SHGs) have been associated as cluster development agents for effective implementation of Catalytic Development Programme. The silk industry is open for private sector participation without any restriction.